

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/99/(IB)/2017
NAME OF THE PETITIONER(S) : K. RENGARAJAN
NAME OF THE RESPONDENT(S) : BHARAT AZUR IT PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ABDUL QUDD HOSSE	COUNSEL FOR PETITIONER	Abdul Quddus
	9840060123	

ORDER

Counsel for petitioner present and stated that the respondents have not been served. In view of this, the Registry is directed to send notice to the respondents and counsel for petitioner is directed to send private notice to the respondents along with a copy of its application and file proof of service. Put up on 11.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)